

F.No. 10/QA/State Lab Upgradation (2)/Tender/FSSAI/2016-Vol-II
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Quality Assurance Division)
FDA Bhawan, Kotla Road, New Delhi-110 002

Dated the 8th December, 2020

To,

All State/UT Food Safety Commissioners
(As per list enclosed)


Sub: Rate contract for supply of Gas Chromatograph Model (GCMS-MS) GC 8890 against the earlier offered model 7890B for GCMS-MS by M/s. Agilent Technologies India Pvt. Ltd.

Sir/Madam

I am directed to refer to this office letter of even no. dated 20.10.2017, 8.5.2018, 16.07.2018, 29.8.2018 and 21.12.2018 for supply of GCMS-MS under the rate contract and convey the approval of the competent authority for supply of upgraded GC8890 model against the earlier offered model 7890B to FSSAI/States/UTs laboratories under the Rate Contract by M/s Agilent Technologies India Pvt. Limited, without any extra cost. This is further subject to the condition that M/s Agilent Technologies India Pvt. Limited will supply the upgraded GC model of USA origin. There is no charge in other terms and conditions of the Rate Contract. Orders already placed by States/UTs to M/s. Agilent Technologies India Pvt. Limited and executed, need not to be recalled.

Yours faithfully,

Encl: As above.


(Umesh Kumar Jain)
Joint Director (QA)
Email ID: umesh.jain@nic.in

Copy to: M/s. Agilent Technologies India Pvt. Limited (Shri Sanjeev Kumar Khandelwal, Business Team Manager), Ground Floor, Elegance Tower, Plot No.8, Jasola District Centre, Jasola New Delhi-110025 w.r.t. their letter dated 15.10.2020 and email dated 23.10.2020.

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